

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201
(IB)-547(ND)2019
C.A No- 92/CV/ND/2019

IN THE MATTER OF:

M/s. India Bulls Properties Pvt. Ltd.

Vs

M/s. Paragon Hospitality Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of the both the parties. Adjourn the matter to 20.01.2020.

sd/-

(SAROJ RAJWARE)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG